Bench No. I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.133/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M.

Name of the Company Under Section		Sridhan Tie up Limited		
		14 (1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV 2) ALKA SWAMI, PCS } PETITIONER

Camille Chilan 25/7/17

ORDER

Ld. Counsels for the petitioner are present.

Heard. Reserved for order.

Cd. (Vijai Pratap Singh) Member (J)